

**Title:** Requested the Government to appoint a Committee consisting of the SCs, STs. and OBCs members to examine and submit a report regarding alledged misappropriation of the amount allocated in the annual budgets for the improvement of these communities.

SHRI RAMANAIDU DAGGUBATI (BAPATLA): Mr. Speaker, Sir, since the advent of Independence, every year several hundreds of crores of rupees are being allotted in the Central and State Budgets for improving the living conditions of the Scheduled Castes, the Scheduled Tribes and the OBCs. But it is not known whether these amounts were actually being spent for the purposes for which they are earmarked or they are being diverted. But, at the same time, it cannot be said that there is any considerable improvement in the standard of living of these people.

To dispel the doubts entertained by these sections of the society, I request the Government of India to appoint a Committee consisting of the S.Cs., S.Ts. and the OBCs to examine and submit a report whether the amounts shown in the yearly Budgets were really spent and if so whether they reached the needy people or whether they have been misappropriated by unscrupulous people – of course, with the collusion of the people at the helm of affairs.

Thank you.

DR. BIKRAM SARKAR (PANSKURA): Sir, I associate myself with the hon. Member on the subject.